

**CP NO. 133(ND)/2011
RT No. 68/2016**

Anil Kumar Batra & Ors.

...Petitioners

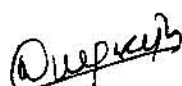
Versus.

M/s Frontier Bazar Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Karan Malhotra, Advocate for petitioners.
Mr. Sanjay Mishra, Advocate with Mr. Geetesh Meena,
Advocate for respondents.

Learned counsel for the parties submit that one of the main mediator for affecting the settlement i.e. real aunt of petitioner No. 1 & 4 and respondents No. 2 and 3 has expired and her last rites were held on 11.11.2016. It is submitted that for this reasons, National Company Law Tribunal, Principle Bench, New Delhi has adjourned their another matter for settlement to 09.12.2016. In the interest of justice, the matter is adjourned for arguments to 12.12.2016. In case no settlement is reached by then, request for adjournment for arguments shall not be entertained.


(Justice R.P. Nagrath)
Member(Judicial

November 16, 2016

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